

HIGH COURT, CALCUTTA
APPELLATE SIDE

NOTIFICATION

NO: 5632-R(JS)

Dated: The 31st day of March, 2009.

It is notified for general information that keeping in view future vacancies that may arise in this year due to retirement, elevation to the High Court, death, deputation to other departments etc., 131 vacancies in the cadre of District Judge Entry Level will be filled up in 2009 by direct recruitment from Bar and from amongst the eligible members of the West Bengal Judicial Service in accordance with the directions given by the Hon'ble Supreme Court of India from time to time in Malik Mazhar Sultan's Case (Civil Appeal No. 1867 of 2006) and in Writ Petition No. 46 of 2007 filed by the West Bengal Judicial Service Association.

Further details will follow on 15.04.2009 in our website www.calcuttahighcourt.nic.in and elsewhere.

Sd/-
S.K. Chakrabarti
Registrar General
High Court, Calcutta
31-03-2009